

Online Dispute Resolution - Department of Justice

Name	Presolv360
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Profile	<ul style="list-style-type: none">• The approach to dispute management has been re-imagined, re-engineered and radically improved. Presolv360 is a first-of-its-kind fully integrated cloud-based online dispute management platform that assists parties in not only resolving disputes collaboratively, but also preventing them altogether.• Ask yourself the following questions, and if the answer to any is 'Yes', then we have a solution for you.<ol style="list-style-type: none">a. Do you want your agreement to be dispute-proof?b. Do you want to secure your future from disputes and litigation?c. Are you looking to resolve an existing dispute?• From agreement-level and pre-dispute solutions for mitigating dispute risks to resolving disputes using time-tested mechanisms like communication establishment, guided negotiation, neutral evaluation and mediation, Presolv360 offers an end-to-end solution minimizing your cost, time and resources involved in dealing with disputes.• Presolv360 facilitates the conduct of the entire dispute resolution process online as well, right from initiation of the dispute to execution of the settlement agreement through in-built virtual meeting rooms, authenticated audio / video facilities and secure data exchange and management. This ensures accessibility, affordability and convenience as users can resolve disputes from the comfort of their homes or offices located anywhere across the globe, available 24x7 from their desktops, laptops, tablets and even mobile devices.• Presolv360 has empaneled qualified professionals, recognized in the field of dispute management with the competence, knowledge and expertise to deal with disputes of varied magnitude and complexities.• Areas of specialization include business & commercial, property & tenancy, intellectual property, employment & HR, banking & insurance and family & inheritance.• The 'Presolv Dispute Resolution Rules' are intended to help you take maximum advantage of Presolv360's dispute management process and enables seamless resolutions that are quick, economical, effective and efficient. The 'Presolv Experts' Guidelines' is a code of conduct that ensures the highest standard of ethical practices by experts involved in managing your dispute. This ensures independence, confidentiality and security of your matter at all times.
Services	<ul style="list-style-type: none">• Dispute Prevention & Protection

Rendered	<ul style="list-style-type: none">• Online Dispute Management• Negotiation (online and offline)• Neutral Evaluation (online and offline)• Mediation (online and offline)
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